

- (113) S.R.O. 198(E).., dated the 2nd December, 2024, publishing the Secunderabad Cantonment Board Solid Waste Management Bye-laws, 2024.
- (114) S.R.O. 199(E).., dated the 2nd December, 2024, publishing the Cannanore Cantonment Board Solid Waste Management Bye-laws, 2024.
- (115) S.R.O. 200(E).., dated the 2nd December, 2024, publishing the Jalapahar Cantonment Board Solid Waste Management Bye-laws, 2024.
- (116) S.R.O. 201(E).., dated the 2nd December, 2024, publishing the Dehu Road Cantonment Board Solid Waste Management Bye-laws, 2024.

[Placed in Library. For (102) to (116), see No. L. T. 1851/18/24]

Reports and Accounts (2022-23 and 2023-24) of NEHHDC, Guwahati and NERAMAC, Guwahati and related papers

THE MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI SUKANTA MAJUMDAR): Sir, I lay on the Table:—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(i) (a) Forty-seventh Annual Report and Accounts of the North Eastern Handicrafts and Handlooms Development Corporation Limited (NEHHDC), Guwahati, Assam, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L. T. 1608/18/24]

(ii) (a) Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC), Guwahati, Assam, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (ii) above.

[Placed in Library. See No. L. T. 1607/18/24]

Reports and Accounts (2023-24) of MMRCL, Mumbai; BMTPC, New Delhi; NCHF, New Delhi and NIUA, New Delhi and related papers

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

(A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(a) Annual Report and Accounts of the Mumbai Metro Rail Corporation Limited (MMRCL), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L. T. 1388/18/24]

(B) A copy each (in English and Hindi) of the following papers: -

(i) (a) Thirty-fourth Annual Report and Accounts of the Building Materials and Technology Promotion Council (BMTPC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

[Placed in Library. See No. L. T.1852/18/24]

(ii) Annual Accounts of the National Cooperative Housing Federation of India (NCHF), New Delhi, for the year 2023-24, and the Audit Report thereon.

[Placed in Library. See No. L. T.1852A/18/24]

(iii) (a) Annual Report and Audited Accounts of the National Institute of Urban Affairs (NIUA), New Delhi, for the year 2023-24.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1853/18/24]

Reports and Accounts (2023-24) of BRB, Jhansi, Uttar Pradesh and Polavaram Project Authority, Hyderabad, Telangana and related papers

जल शक्ति मंत्रालय में राज्य मंत्री (श्री राज भूषण चौधरी) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(i) A copy each (in English and Hindi) of the following papers 1976, under sub-section (1) of Section 15 of the Betwa River Board Act: -